

*[Translation]***Constitution of Electricity Regulatory Commission**

2482. SHRI SATYA DEO SINGH :
 SHRI R. SAMBASIVA RAO :
 SHRI MAHENDRA SINGH BHATI :
 DR. T. SUBBARAMI REDDY :
 SHRI SANTOSH MOHAN DEV :

Will the Minister of POWER be pleased to state :

(a) whether the Union Government have disfavoured the converting of the Central Electricity Authority into a regulatory body at the national level;

(b) whether the Union Government have formulated a proposal for restructuring the Indian power sector on the basis of the recommendations of the Hyderabad based Administrative Staff College which submitted its report in April, 1997;

(c) whether an independent regulatory body was emphasised by all the Chief Ministers at the December meeting where a common minimum power plan was formulated; and

(d) if so, the main reasons for disavouring restructuring of the Electricity Authority?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) to (d) Keeping in view the decision taken as a part of the Common Minimum National Action Plan on Power (CMNAPP), the Government have formulated a proposal to set up an independent regulatory authority at the State level. It is proposed that these regulatory authorities would initially be concerned with matters relevant to electricity tariffs. The Ministry is presently in the process of initiating the necessary legislative measures for which approval of the Parliament would be necessary.

*[English]***Telephone Exchanges in Assam**

2483. DR. ARUN KUMAR SARMA : Will the Minister of COMMUNICATIONS be pleased in state :

(a) whether the Government propose to set up new telephone exchanges in Assam during the Ninth Five Year Plan and the current financial year 1997-98;

(b) if so, the details thereof, district-wise;

(c) whether the Government have a proposal for the expansion/modernisation of telephone exchanges in the State during 1997-98; and

(d) if so, the details thereof, district-wise?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) The details for the current financial year i.e. 1997-98 have been given in Statement-I. Details regarding rest of the Five Year Plan have not yet been finalised.

(c) Yes, Sir.

(d) The Statement-II is attached

Statement - I**New Telephone Exchanges proposed to be commissioned during 1997-98 in Assam**

Sl. No.	District	Location	Capacity	Type
1	2	3	4	5
1.	Barpeta	Barbari	256-p	C-DOT
2.	Barpeta	Belsore	256-P	C-DOT
3.	Barpeta	Morowa	256-P	C-DOT
4.	Bongai Gaon	Bongai Gaon	2000	C-DOT
5.	Cachar	Sukha	1000	RLU, E-10
6.	Cachar	Sriker	256-P	C-DOT
7.	Darrang	Dalgaon	256-P	C-DOT
8.	Dhemaji	Dholpur	256-P	C-DOT
9.	Dhemaji	Naobaisha	256-P	C-DOT
10.	Dhubri	Bansbari	256-P	C-DOT
11.	Goalpara	Agia	256-P	C-DOT
12.	Goalpara	Moronai	256-P	C-DOT
13.	Goalpara	Rangiuli	256-P	C-DOT
14.	Golaghat	Chinatoli	256-P	C-DOT
15.	Golaghat	Dhekial	256-P	C-DOT
16.	Golaghat	Maojan	256-P	C-DOT
17.	Golaghat	Naharjan	256-P	C-DOT
18.	Jorhat	Chinnamara	256-P	C-DOT
19.	Jorhat	Chungi	256-P	C-DOT

1	2	3	4	5
20.	Kamrup	Basisth Chariali (GH)	2000	OCB-RSU
21.	Kamrup	Dispur	2000	OCB-RSU
22.	Kamrup	Kalapahar(GH)	5000	E-10B
23.	Kamrup	Panbazar(GH)	4000	OCB-RSU
24.	Kamrup	Ulubari(GH)	3000	OCB-RSU
25.	Karbi-Anglong	Baithallangshu	256-P	C-DOT
26.	Karbi-Anglong	Kheroni	256-P	C-DOT
27.	Karim Ganj	Karim Ganj	3000	C-DOT
28.	Kokrajhar	Kachugaon	256-P	C-DOT
29.	Morigaon	Boragong	256-P	C-DOT
30.	Morigaon	Bhurbondha	256-P	C-DOT
31.	Morigaon	Charaibhai	256-P	C-DOT
32.	Nagaon	Ambagan	256-P	C-DOT
33.	Nagaon	Choudhuri Bazar	256-P	C-DOT
34.	Nagaon	Doomdoomia	256-P	C-DOT
35.	Nagaon	Jhaklabanda	256-P	C-DOT
36.	Nagaon	Kucheri	256-P	C-DOT
37.	Nagaon	Nagaon	3000	C-DOT
38.	Nagaon	Palasoni	256-P	C-DOT
39.	Nagaon	Pathori	256-P	C-DOT
40.	Nagaon	Udali	256-P	C-DOT
41.	Nagaon	Urigaon	256-P	C-DOT
42.	Nal Bari	Musalpur	256-P	C-DOT
43.	Sibsagar	Bihubar	256-P	C-DOT
44.	Sibsagar	Geleki	256-P	C-DOT
45.	Sibsagar	Jululi	256-P	C-DOT
46.	Sibsagar	Jhangi Jamguri	256-P	C-DOT
47.	Sibsagar	Khonamukh	256-P	C-DOT

1	2	3	4	5
48.	Sibsagar	Sibsagar	3000	C-DOT
49.	Sonitpur	Kalabari	256-P	C-DOT
50.	Sonitpur	Nappam	256-P	C-DOT
51.	Sonitpur	Tezpur	4000	E-10B
52.	Tinsukia	Tinsukia	1000	RLU, E-10

Statement - II**A. Proposed Expansions of Telephone Exchanges in Assam During 1997-98**

Sl. No.	District	Location	Capacity to be added	Type
1	2	3	4	5
1.	Barpeta	Howly	256-P	C-DOT
2.	Barpeta	Pathsala	400	C-DOT
3.	Bongaigaon	Abhayapuri	256-P	C-DOT
4.	Cachar	Borjatrapur	256-P	C-DOT
5.	Cachar	Borkhola	256-P	C-DOT
6.	Darrang	Udalguri	296	C-DOT
7.	Dhubri	Agomoni	256-P	C-DOT
8.	Dhubri	Bilasipara	256-P	C-DOT
9.	Dhubri	Bogribari	256-P	C-DOT
10.	Dhubri	Gaunpur	256-P	C-DOT
11.	Dibrugarh	Kharupetia	328	C-DOT
12.	Dibrugarh	Moranghat	400	C-DOT
13.	Dibrugarh	Nahar Katia	112	C-DOT
14.	Golaghat	Barpathar	256-P	C-DOT
15.	Golaghat	Sarupathar	256-P	C-DOT
16.	Hailakandi	Algapur	256-P	C-DOT
17.	Hailakandi	Lala	400	C-DOT
18.	Jorhat	Kamalabari	256-P	C-DOT
19.	Kamrup	Panbazar (GH)	2000	E-10B

1	2	3	4	5
20.	Kamrup	Rangia	608	C-DOT
21.	Kamrup	Ulubari	3000	RLU-E-10B
22.	Karimganj	Bazarghat	256-P	C-DOT
23.	Karimganj	Bazaricherra	256-P	C-DOT
24.	Karimganj	Braigram	256-P	C-DOT
25.	Karimganj	Nilambazar	256-P	C-DOT
26.	Morigaon	Moirabari	256-P	C-DOT
27.	Nagaon	Dhing	256-P	C-DOT
28.	Nagaon	Lanka	568	C-DOT
29.	Nagaon	Lumding	568	C-DOT
30.	Nagaon	Purani Godam	256-P	C-DOT
31.	Nalbari	Barama	256-P	C-DOT
32.	North Lakhimpur	Bihupuria	256-P	C-DOT
33.	Sibsagar	Sonari	312	C-DOT
34.	Sonitpur	Dhckiajull	448	C-DOT
35.	Sonitpur	Gorai Mari	256-P	C-DOT
36.	Tinsukia	Chapakhowa	256-P	C-DOT
37.	Tinsukia	Ledo	256-P	C-DOT

B. Proposed conversion of Electro-Mechanical Exchanges in Assam during 1997-98.

Sl. No.	District	Location	Present Capacity	Exch. Type	Proposed Capacity	Exch. Type
1.	Kamrup	Rangia	200	MAX-II	1000	C-DOT
2.	Kamrup	Panbazar (GH)	4800	MAX-I	10000	E-10B Expansion and RLU's

With above conversions. All the Telephone Exchanges will be Electronic.

Revenue Earned by Doordarshan by Telecast of Sports Events

2484. SHRI T. GOPAL KRISHNA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the revenue earned by Doordarshan by telecast of sports events in the country;

(b) whether there is any decline in revenue earnings after the entry of foreign TV Companies in the country; and

(c) if so, the details thereof and the steps proposed to be taken for improving revenue earnings?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY) : (a) The revenue earned by Doordarshan from various sports events during the last one year is as under :

Event	Revenue (Rs. in lakhs)
Independence Cup-1997	2125.00
National Games, 1997	50.80
French Open, 1997	49.00
Wimbledon, 1997	303.08
Kuber Championship, 96	16.75
Titan Cup, 96	488.60

(b) No, Sir.

(c) Does not arise.

Induction of Four Non-Official Directors

2485. SHRI ANNASAHIB M.K. PATIL : Will the Minister of STEEL be pleased to state :

(a) whether there is any proposal to induct four non-official directors into the Steel Authority of India Board;

(b) if so, the details thereof and what would be its financial impact; and

(c) the guidelines prescribed for appointments for these directors?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (c) The Government has decided to support nine PSUs in their drive to become Global Giants. Steel Authority of India Limited (SAIL) is one of the selected PSUs. As a part of this decision four professionals/experts in relevant fields are to be inducted as part-time non-official Directors in the SAIL Board. The final selection of these Directors would be